

XX VII

অসম



ৰাজপত্ৰ

সম্মান জননী

THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

PUBLISHED BY AUTHORITY

নং 273 দিশপুৰ, বৃহস্পতিবাৰ, 30 ডিচেম্বৰ, 2004, 9 পুহ, 1926 (শক)

No.273 Dispur, Thursday, 30th December, 2004, 9th Pausa, 1926 (S.E.)

GOVERNMENT OF ASSAM

ORDERS BY THE GOVERNOR

LEGISLATIVE DEPARTMENT :: LEGISLATIVE BRANCH

NOTIFICATION

The 29th December, 2004

No. LGL.158/2004/3.-- The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.

No.	Description	Amount	Particulars
13	Revenue and Account Admin.	18,58,210	Revenue
14	Revenue	17,77,000	Revenue
15	Revenue	17,77,000	Revenue
16	Revenue	18,58,210	Revenue
17	Revenue	18,58,210	Revenue
18	Revenue	18,58,210	Revenue
19	Revenue	18,58,210	Revenue
20	Revenue	18,58,210	Revenue
21	Revenue	18,58,210	Revenue
22	Revenue	18,58,210	Revenue
23	Revenue	18,58,210	Revenue
24	Revenue	18,58,210	Revenue
25	Revenue	18,58,210	Revenue
26	Revenue	18,58,210	Revenue
27	Revenue	18,58,210	Revenue
28	Revenue	18,58,210	Revenue
29	Revenue	18,58,210	Revenue
30	Revenue	18,58,210	Revenue
31	Revenue	18,58,210	Revenue
32	Revenue	18,58,210	Revenue
33	Revenue	18,58,210	Revenue
34	Revenue	18,58,210	Revenue
35	Revenue	18,58,210	Revenue
36	Revenue	18,58,210	Revenue
37	Revenue	18,58,210	Revenue
38	Revenue	18,58,210	Revenue
39	Revenue	18,58,210	Revenue
40	Revenue	18,58,210	Revenue
41	Revenue	18,58,210	Revenue
42	Revenue	18,58,210	Revenue
43	Revenue	18,58,210	Revenue
44	Revenue	18,58,210	Revenue
45	Revenue	18,58,210	Revenue
46	Revenue	18,58,210	Revenue
47	Revenue	18,58,210	Revenue
48	Revenue	18,58,210	Revenue
49	Revenue	18,58,210	Revenue
50	Revenue	18,58,210	Revenue
51	Revenue	18,58,210	Revenue
52	Revenue	18,58,210	Revenue
53	Revenue	18,58,210	Revenue
54	Revenue	18,58,210	Revenue
55	Revenue	18,58,210	Revenue
56	Revenue	18,58,210	Revenue
57	Revenue	18,58,210	Revenue
58	Revenue	18,58,210	Revenue
59	Revenue	18,58,210	Revenue
60	Revenue	18,58,210	Revenue
61	Revenue	18,58,210	Revenue
62	Revenue	18,58,210	Revenue
63	Revenue	18,58,210	Revenue
64	Revenue	18,58,210	Revenue
65	Revenue	18,58,210	Revenue
66	Revenue	18,58,210	Revenue
67	Revenue	18,58,210	Revenue
68	Revenue	18,58,210	Revenue
69	Revenue	18,58,210	Revenue
70	Revenue	18,58,210	Revenue
71	Revenue	18,58,210	Revenue
72	Revenue	18,58,210	Revenue
73	Revenue	18,58,210	Revenue
74	Revenue	18,58,210	Revenue
75	Revenue	18,58,210	Revenue
76	Revenue	18,58,210	Revenue
77	Revenue	18,58,210	Revenue
78	Revenue	18,58,210	Revenue
79	Revenue	18,58,210	Revenue
80	Revenue	18,58,210	Revenue
81	Revenue	18,58,210	Revenue
82	Revenue	18,58,210	Revenue
83	Revenue	18,58,210	Revenue
84	Revenue	18,58,210	Revenue
85	Revenue	18,58,210	Revenue
86	Revenue	18,58,210	Revenue
87	Revenue	18,58,210	Revenue
88	Revenue	18,58,210	Revenue
89	Revenue	18,58,210	Revenue
90	Revenue	18,58,210	Revenue
91	Revenue	18,58,210	Revenue
92	Revenue	18,58,210	Revenue
93	Revenue	18,58,210	Revenue
94	Revenue	18,58,210	Revenue
95	Revenue	18,58,210	Revenue
96	Revenue	18,58,210	Revenue
97	Revenue	18,58,210	Revenue
98	Revenue	18,58,210	Revenue
99	Revenue	18,58,210	Revenue
100	Revenue	18,58,210	Revenue
Total		38,58,210	Revenue
Capital		17,77,000	Capital
Grand		56,35,210	Grand

ASSAM ACT NO. XXVIII OF 2004

(Received the assent of the Governor on 28th December, 2004)

THE ASSAM APPROPRIATION (NO. XI) ACT, 2004
AN
ACT

to provide for the authorisation and appropriation of moneys out of the Consolidated Fund of the State of Assam to meet the amounts spent on certain services during the financial year ending on the 31st day of March, 1996 in excess of the amount authorised or granted for the said services.

Be it enacted by the Assam Legislative Assembly in the Fifty fifth Year of the Republic of India as follows:-

- Short title** 1. This Act may be called the Assam Appropriation (No.XI) Act, 2004.
- Issue of Rupees** 2. From and out of the Consolidated Fund of the State of Assam, the sums specified in column (3) of the Schedule amounting in the aggregate to the sum of Rupees Eighteen hundred five crore fiftysix lakh fifteen thousand five hundred and out of the Consolidated Fund of State of Assam for the financial year, 1995-96, twenty-nine shall be deemed to have been paid and applied to meet the amounts spent for defraying the charges in respect of the services specified in column (2) of the Schedule during the financial year ending on the 31st day of March, 1996 in excess of the amount authorised or granted for those services for the year.
- Appropriation** 3. The sums deemed to have been paid and applied from and out of the Consolidated Fund shall be appropriated for the services and purposes expressed in the Schedule in relation to the financial year ending on the 31st day of March, 1996.

THE SCHEDULE
(See Sections 2 and 3)

No. of Grants & Appropriation	Services and purposes (Major Heads)	Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
[1]	[2]	[3]	[4]	[5]
13	2054 Treasury and Accounts Admns. Revenue	15,55,240		15,55,240
16	2058 Stationery and Printing Revenue	6,77,939		6,77,939
17	2059 Public Works Revenue	1,83,57,696		1,83,57,696
18	2070 O.A.S. Fire Services Revenue	39,30,699		39,30,699
23	2071 Pensions and Other Retirement benefits Revenue	31,98,05,208		31,98,05,208
39	6235 Loans for Social Security and Welfare Capital	3,96,190		3,96,190
62	2045 Other Taxes & Duties on Commodities and Services Revenue	27,951		27,951
63	2711 Flood Control Revenue	1,13,27,696		1,13,27,696
64	3054 Roads & Bridges Revenue	3,81,42,842		3,81,42,842
	2051 Public Service Commission Revenue		6,18,414	6,18,414
	6003 Internal Debt of State Government Capital		1765,76,78,912	1765,76,78,912
	6004 Loans and Advances from Central Government Capital		1765,76,78,912	1765,76,78,912
	Total	Revenue	6,18,414	39,75,40,427
		Capital	3,96,190	1765,80,75,102
	Grand Total		39,73,18,203	1805,56,15,529

M. K. DEKA,
Commissioner & Secretary to the Govt. of Assam,
Legislative Department, Dispur.

২০০৪ চনৰ ২৮ নম্বৰ অসম অধিনিয়ম

(২০০৪ চনৰ ২৮ ডিচেম্বৰ তাৰিখে ৰাজ্যপালৰ সন্মতি প্ৰাপ্ত)

অসম বিনিয়োগন (নং ১১) অধিনিয়ম, ২০০৪

এখন
অধিনিয়ম

১৯৯৬ চনৰ ৩১ মাৰ্চত শেষ হোৱা বিত্তীয় বছৰটোৰ সেৱাৰ বাবে অনুমোদিত অথবা গৃহীত মঞ্জুৰীৰ উপৰিও উক্ত সেৱা সমূহৰ ক্ষেত্ৰত কৰা অতিৰিক্ত ব্যয় বহন কৰিবলৈ অসম চৰকাৰৰ একত্ৰীকৃত নিধিৰ খন বিনিয়োগনৰ বাবে অনুমোদনৰ ব্যৱস্থা।

ভাৰত গণতন্ত্ৰৰ পছপন্নতম্ বৰ্ষত উল্লেখ কৰা ধৰণে বিধিবদ্ধ কৰা হ'ল।

১। উক্ত আইন অসম বিনিয়োগন (নং -১১) আইন, ২০০৪ বুলি কোৱা হব।

সংক্ষিপ্ত নাম

১৯৯৫-৯৬ চনৰ বিত্তীয় বছৰটোত অসম চৰকাৰৰ একত্ৰীকৃত নিধিৰ পৰা ১৮০৫,৫৬,১৫,৫২৯ টকা প্ৰেৰণ।
২। ১৯৯৬ চনৰ ৩১ মাৰ্চত শেষ হোৱা বিত্তীয় বছৰটোত অনুসূচীৰ ২(দুই) কলমত নিৰ্দিষ্ট কৰি দেখুওৱা সেৱাসমূহৰ ক্ষেত্ৰত অনুমোদিত অথবা গৃহীত মঞ্জুৰীৰ উপৰিও কৰা অতিৰিক্ত ব্যয় বহন কৰিবলৈ অসম চৰকাৰৰ একত্ৰীকৃত নিধিৰ পৰা অনুসূচীৰ ৩ (তিনি) কলমত নিৰ্দিষ্ট কৰি দেখুওৱা ওঠৰশ পাঁচ কোটি ছাশ্বন্ন লাখ পোন্ধৰ হাজাৰ পাঁচশ উনত্ৰিশ টকা দিয়া বুলি আৰু সেই সেৱাসমূহৰ ক্ষেত্ৰত ব্যয় হোৱা বুলি বিবেচিত হব।

বিনিয়োগন

৩। উক্ত আইনৰ দ্বাৰা অনুমোদিত টকা অসম চৰকাৰৰ একত্ৰীকৃত নিধিৰ পৰা উলিয়াই ১৯৯৬ চনৰ ৩১ মাৰ্চত শেষ হোৱা বিত্তীয় বছৰটোৰ বাবে অনুসূচিত নিৰ্দিষ্ট কৰি দেখুওৱা সেৱাসমূহ আৰু উদ্দেশ্যাবলীৰ বাবে বিনিয়োগন কৰা হব।

অনুসূচী

ধাৰা ২ ও ৩ দ্ৰষ্টব্য

সৰ্বোচ্চ টকাৰ পৰিমাণ

মঞ্জুৰী নং/ বিনিয়োগন	সেৱা আৰু উদ্দেশ্যাবলী (শীৰ্ষ শিতান)	বিধান সভাৰ ধাৰা গৃহীত	সৰ্বোচ্চ টকাৰ পৰিমাণ	
			একত্ৰীকৃত নিধিৰ ওপৰত ধাৰ্য্য	মুঠ
(১)	(২)	(৩)	(৪)	(৫)
১৩	২০৫৪ কোষাগাৰ আৰু হিচাপ প্ৰশাসন	ৰাজহ	১৫,৫৫,২৪০	১৫,৫৫,২৪০
১৬	২০৫৮ মুদ্ৰন আৰু লেখন সামগ্ৰী	ৰাজহ	৬,৭৭,৯৩৯	৬,৭৭,৯৩৯
১৭	২০৫৯ গড়কাপ্তানী	ৰাজহ	১,৮৩,৫৭,৬৯৬	১,৮৩,৫৭,৬৯৬
১৮	২০৭০ অন্যান্য প্ৰশাসনীয় সেৱা- অগ্নিনিৰ্বাপক	ৰাজহ	৩৯,৩০,৬৯৯	৩৯,৩০,৬৯৯
২৩	২০৭১ পেঞ্চন আৰু অৱসৰ গ্ৰহণৰ সুবিধা	ৰাজহ	৩১,৯৮,০৫,২০৮	৩১,৯৮,০৫,২০৮
৩৯	৬২৩৫ সামাজিক নিৰাপত্তা আৰু কল্যাণৰ বাবে ঋণ	মূলধন	৩,৯৬,১৯০	৩,৯৬,১৯০
৪৪	২৫৫২ উত্তৰ-পূৱ অঞ্চল আৰ্চনি	ৰাজহ	৩০,৯৬,৭৪২	৩০,৯৬,৭৪২
৬২	২০৪৫ অত্যাবশ্যকীয় সামগ্ৰী আৰু সেৱাসমূহৰ কৰ	ৰাজহ	২৭,৯৫১	২৭,৯৫১
৬৩	২৭১১ ৰননিয়ন্ত্ৰন	ৰাজহ	১,১৩,২৭,৬৯৬	১,১৩,২৭,৬৯৬

অনুসূচী
ধৰা ২ ও ৩ সূচীয়া

মঞ্জুৰী নং/ বিনিয়োগন	সেৱা আৰু উদ্দেশ্যাবলী (শীৰ্ষ শিতান)	সৰ্ব্বোচ্চ টকাৰ পৰিমাণ		
		বিধান সভাৰ ঘাৰা গৃহীত	একত্ৰীকৃত নিধিৰ ওপৰত ধাৰ্যা	মুঠ
(১)	(২)	(৩)	(৪)	(৫)
৬৪	৩০৫৪ পথ আৰু দলং ২০৫১ লোকসেৱা আয়োগ ৬০০৩ ৰাজ্যচৰকাৰৰ আভ্যন্তৰীণ ঋণ ৬০০৪ কেন্দ্ৰীয় চৰকাৰৰ পৰা ঋণ আৰু অগ্রিম	ৰাজহ ৰাজহ মূলধন	৩,৮১,৪২,৮৪২ ৬,১৮,৪১৪ ১৭৬৫,৭৬,৭৮,৯১২	৩,৮১,৪২,৮৪২ ৬,১৮,৪১৪ ১৭৬৫,৭৬,৭৮,৯১২
	মুঠ	ৰাজহ মূলধন	৩৯,৬৯,২২,০১৩ ৩,৯৬,১৯০	৬,১৮,৪১৪ ১৭৬৫,৭৬,৭৮,৯১২
	সৰ্বমুঠ		৩৯,৭৩,১৮,২০৩	১৭৬৫,৮২,৯৭,৩২৬

এম, কে, ডেকা,
আয়ুক্ত আৰু সচিব, অসম চৰকাৰ,
বিধান বিভাগ, দিশপুৰ।

মুঠ	সৰ্বমুঠ সিদ্ধান্ত	মূলধন সংকলন	বিভাগীয় সংকলন	১ম শিফট সংকলন
(১)	(৪)	(৩)	(২)	(৫)
৩৪৫,৯৯,৯৫		৩৪৫,৯৯,৯৫	৩৪৫,৯৯,৯৫	৩৫
৫০৫,৭৭,৬		৫০৫,৭৭,৬	৫০৫,৭৭,৬	৬৫
৩৫৬,৭৯,০৬,৫		৩৫৬,৭৯,০৬,৫	৩৫৬,৭৯,০৬,৫	৭৫
৫৫৬,০০,৫০		৫৫৬,০০,৫০	৫৫৬,০০,৫০	৮৫
৩০৫,৯০,৬৫,৫০		৩০৫,৯০,৬৫,৫০	৩০৫,৯০,৬৫,৫০	৯৫
০৫৫,৬৫,০		০৫৫,৬৫,০	০৫৫,৬৫,০	১০
৫৪৭,৬৫,০০		৫৪৭,৬৫,০০	৫৪৭,৬৫,০০	১১
৫১৫,৭৫		৫১৫,৭৫	৫১৫,৭৫	১২
৩৫৬,৭৫,০৫,৫		৩৫৬,৭৫,০৫,৫	৩৫৬,৭৫,০৫,৫	১৩